

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 241 of 2013

Dated: 17th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Gujarat State Petronet Ltd. Appellant (s)
Versus
Petroleum & Natural Gas Regulatory Board ... Respondent (s)**

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s): Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1

ORDER

Post the matter for further hearing on **24.02.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/rt